

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V Mahadev

Counsel for R₁

V Mahadev

Arinban Vijay
K. Gowtham Kumar

Counsel for

R₂₋₃

Attorney

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that appeal has been filed against the order dated 21.12.2016 and prayed for more time to seek interim stay from the Hon'ble High Court of Madras. At request, time is enlarged. Put up on **21.11.2017 at 10.30 A.M.**

sd-
MEMBER (TECHNICAL)
ghk

sd-
MEMBER (JUDICIAL)